

recorded cassettes and (b) tape recorders/combinations of tape recorders and record players or changers, or combinations of tape recorders and radios. However, against the REPs in category (b) tape for only one number of C-30 cassette is permitted against each product exported. This import policy is more restrictive than for many other electronic items and has been specifically formulated to protect the indigenous tape manufacturing industry.

Purchase from Small Sector Units by Large Scale Industries in Orissa

*431. SHRI CHINTAMANI JENA: Will the Minister of INDUSTRY be pleased to state;

(a) whether the Rourkela Steel Plant Authority and other large scale industries in Orissa are not purchasing their required materials from the ancillary units functioning in the State for which the small and medium industrial units are facing great crisis to dispose of their goods; and

(b) if so, the steps taken by the Union Government to direct the big and large scale private and public sector industries to purchase their required goods from the ancillary industries in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Rourkela Steel Plant regularly places orders on small scale and ancillary units. The value of orders placed by the plant during the last three years is given below:—

1978-79	Rs. 6.17 crores
1979-80	Rs. 6.13 crores
1980-81	Rs. 5.63 crores

(upto Dec. 80)

In so far as other public sector units are concerned, the Bureau of Public Enterprises have issued detailed

guidelines to them, spelling out the steps to be taken to accelerate the growth of ancillary industries to meet their requirements. Besides, a sub-contracting Exchange is functioning in the SISI at Cuttack to assist the small scale units in the State to find suitable buyers in the public as well as private sector for their products.

Closure of Cement Permits in Ganjam District Orissa

3964. SHRI RAMA CHANDRA RATH: Will the Minister of INDUSTRY be pleased to state:

(a) whether the issue of cement permits has been closed in the Ganjam district of Orissa;

(b) if so, the reasons thereof;

(c) whether Government have come across the representations of the Ganjam District Cement Dealers Federation; and

(d) if so, the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) No. Sir.

(b) Does not arise.

(c) and (d). The State Government of Orissa have informed that one thousand tonnes of cement under free sale category was initially reserved for flood restoration work in Quarter October-December, 1980 in Ganjam District. On a representation of Ganjam District Dealers Association 500 tonnes of cement were released for flood restoration work.

Persons Arrested under NSA

3965. SHRI A. K. ROY: Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:

(a) the number of persons arrested under the National Security Act in different parts of the country till 16th February, 1981 (State-wise);